

In the High Court of Judicature, Bombay.

Tuesday, the 13th day of November 1864

SPECIAL APPEAL No. 555 of 1864

Ranjie bin Bapooji deceased
his son and heir Sookaram
of the Poona District (Original Plaintiff)

Appellant

VERSUS

Soobhanoo Wutud Mahadaji and
Koozaji Wutud Manaji Koleval
of the Poona District (Original Defendant)

Respondent

Rs. 2 — 9 — 0

The claim in the Original Suit was to recover 1 1/2 hums of Gutthole land.

In Appeal No. 205 of 1863 the P. S. C. of the District of Poona at Poona reversed the Decree of the Mootal Meeed who had decided in favor of Plaintiff.

A Special Appeal was preferred in the High Court on the grounds that (1) Substantial error in law in the investigation of

rites in that the Principal Sudur Ameer
has departed from law in holding that
the lease N^o 3 requires a stamp that (2)
the Principle laid down in special appeal
N^o 2542 upon which the Principal Sudur
Ameer based his decision having been
over-ruled by later decision in special
appeals N^{os} 4347, 352 of 1861 and N^o 38 of 1862,
he was in error in taking the former as the
precedent, and that (3) the Principal Sudur
Ameer has assigned no reason for holding
the document N^o 10 to be genuine regarding
which the moonaff held it otherwise.

The Court confirms the
decree of the P.L.C. with costs
on spe. appt.

H. Weston.
M. H. Tucker,

MEMORANDUM OF COSTS incurred in Special Appeal No. 656

of 1864 against the decision of the *Prinsep's S. Amis* of the District of *Poona* ----- and disposed of on the 15th Nov^r 1864 by *confirming the same with costs*

BY THE APPELLANT—

In the District.

In the <i>Moonseff's court</i>	17	10	9	✓	
In the <i>Principal S. Amis court</i>	1	1	3	✓	
			18	12	✓

In this Court.

Stamp for Memorandum of Special Appeal	1	"	"	✓		
Stamps for copies of Decree and Judgment	1	8	"	✓		
Stamp for Vukeelutnama	2	"	"	✓		
Batta for Process and Postage	1	8	"	✓		
Sectioner's Fee	1	3	2	✓		
Vukeel's Fee	"	1	3	✓		
			7	4	5	✓
Rupees....	26	"	5	✓		

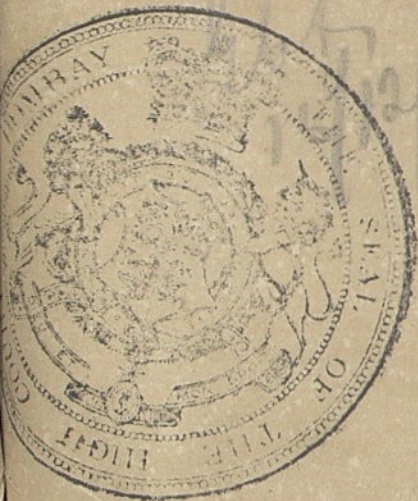
BY THE RESPONDENT.

In the District.

In the <i>Moonseff's court (includng fee)</i>	13	11	3	✓		
In the <i>Principal S. Amis court</i>	2	7	6	✓		
			16	2	9	✓

In this Court.

Stamp for Vukeelutnama	2	"	"	✓		
Vukeel's Fee	"	1	3	✓		
			2	1	3	✓
Rupees....	18	4	"	✓		



J. R. Rens
For Dealer

J. R. Rens
District Registrar

115 day of November 1864.